OFFER OPENING PUBLIC ANNOUNCEMENT

Yamini Investments Company Limited

("YIL" or "Target Company")

a company incorporated under the Companies Act, 1956 having its registered office at 109, Trinity Bldg, Above AP Market, 261, S.S Gaikwad Marg, Dhobi talao, Marine Lines, Mumbai, Maharashtra-400002, India, Tel No:- 022-22073080, Fax No:- 022-22073081, E-mail:- yaminiinvestments@gmail.com, Website: - www.yaminiinvestments.com

This Advertisement is being issued by Intensive Fiscal Services Pvt. Ltd. (hereinafter referred to as "Manager to the Offer") on behalf of Mrs. Vandana Agarwal (hereinafter referred to as "Acquirer") pursuant to Regulation 18 (7) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 (hereinafter referred to as "SEBI (SAST) Regulations, 2011" or "Regulations") in respect of the open offer to acquire up to 62,400 fully paid up equity shares of Yamini Investments Company Limited constituting 26.00% of the total paid up equity share capital/voting rights of the Target Company. The Detailed Public Statement (DPS) with respect to the aforementioned offer was made on October 12, 2012 in The Financial Express (English-All Editions), Jansatta (Hindi-All Editions) & Navshakti (Marathi-Mumbai Edition).

1. The offer is being made at a price of Rs. 15.00/- (Rupees Fifteen Only) per fully paid up equity share of Rs. 10.00/- each payable in cash. There was no revision in the offer price since the offer was made.
2. Committee of Independent Directors (hereinafter referred to as "IDC") of the Target Company recommends acceptance of the open offer. Offer Price of Rs 15.00/- per fully paid up equity shares is fair and reasonable based on the following reasons:
   a. As per Audited Financials available for year ended March 31, 2012, the Target Company has achieved low Profit after Tax. Also Earnings Per share of the company as on March 31, 2012 is mere Rs. 0.03 per share. The Book value per share is Rs. 10.91 which is less than the Open Offer Price of Rs. 15.00 per share;
   b. There has been hardly any trading in the equity shares on Bombay Stock Exchange Limited (BSE). Thus it's highly illiquid on BSE;
   c. It will provide an exit opportunity to the existing shareholders;
   d. The offer price represents the 50.00% premium on the per share price payable to the Seller;

   The recommendation of IDC was published on December 11, 2012 in the same newspapers where Detailed Public Statement was published.
3. There has been no Competitive bid to this offer.
4. The Letter of offer had been sent to all the shareholders of the Target Company on December 07, 2012.
5. Please note that a copy of the Letter of Offer (including Form of Acceptance cum acknowledgement) will also be available on SEBI's website (http://www.sebi.gov.in) during the offer period and shareholders can also apply by downloading such forms from the website. Further, in case of non-receipt/non-availability of the form of acceptance, the application can be made on plain paper along with the following details:
   a. In case of physical shares: Name(s) & Address(es) of the First Holder or Joint Holder(s) if any, Number of Shares held, Number of Shares offered, Distinctive Numbers, Folio Number, Original share Certificate(s), Valid share transfer form(s). In case of unregistered shareholders, along with the above document, Broker contract note would also be required & details of the Acquirer to be kept blank, failing which; the same will be invalid under the Offer.
   b. In Case of Dematerialized Shares: Name, Address, Number of Equity shares held, Number of Equity shares tendered, DP Name, DP ID, Beneficiary Account no. and a photocopy or counterfoil of the delivery instructions in "Off-Market" mode duly acknowledged by the DP in favour of Special Depository Account:
   A special depository account has been opened, details thereof are as under:

Depository Name	National Securities Depository Limited (NSDL)
DP Name	KK Securities Limited
Account Name	Skyline-YICL-Open Offer Escrow A/C
DP ID Number	IN300468
Beneficiary Account Number	10085736

   Shareholders having their beneficiary account with Central Depository Services (India) Limited (CDSL) have to use Inter depository delivery instruction slip for the purpose of crediting their shares in favour of the Special Depository Account with NSDL
6. In terms of Regulation 16(1) of the SEBI (SAST) Regulations, 2011, the Draft Letter of Offer was submitted to SEBI on October 19, 2012. The final observation was received in terms of Regulation 16(4) of the SEBI (SAST) Regulations from SEBI vide its letter No. CFD/DCR/OW/26387/2012 dated November 27, 2012. There have been no major/substantial changes that have been made under Letter of Offer.
7. There have been no material changes from the date of the PA.
8. Schedule of Activities

Activity	Date	Day
Date of Public Announcement	October 05, 2012	Friday
Date of Detailed Public Statement	October 12, 2012	Friday
Identified Date	November 30, 2012	Friday
Last date for a Competitive Bid	November 06, 2012	Tuesday
Date on which Letter of Offer was dispatched to the Shareholders	December 07, 2012	Friday
Date of opening of the Tendering Period	December 14, 2012	Friday
Date of closing of the Tendering Period	December 28, 2012	Friday
Date by which the acceptance/ rejection would be intimated and the corresponding payment for the acquired shares and/or share certificate for the rejected shares will be dispatched	January 11, 2013	Friday
Date by which the underlying transaction which triggered open offer will be completed	Latest by Four months from the completion of all the formalities relating to the Open Offer including filing of Final report by Merchant Banker to SEBI as per Regulation 27(7) of SEBI (SAST) Regulations, 2011.	

Issued by Manager to the Offer on behalf of the Acquirer:

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INTENSIVE FISCAL SERVICES PRIVATE LIMITED

Contact Person: Rishabh Jain/Nikesh Jain

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Place: Mumbai
Date: December 12, 2012